

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

38

**IA(I.B.C)/2215(MB)2021
IA(I.B.C)/2375(MB)2021
IN C.P. (IB)/1739(MB)2019**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2024**

NAME OF THE PARTIES:

Ingenia fze
Vs
Infra Industries Ltd

SECTION: 9, 66(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Shaila Taware, Ld. Counsel for the Applicant in IA-2215 of 2021 and IA 2375 of 2021 present. Mr. Nausher Kohli, Ld. Counsel for the Resolution Professional present.
2. Pleadings are complete in the matter.
3. List this matter for hearing on **21.05.2024**.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)